

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 19.03.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/189/2016
NAME OF THE PETITIONER(S) : P. SENGODAN & 2 OTHERS
NAME OF THE RESPONDENT(S) : M/S CENNEY HOTELS PVT LTD & 2 OTHERS
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

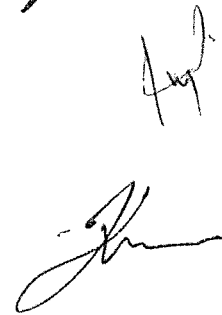
JERIN ASHER
for
CIBI VISHNU

Counsel for
Petitioner



VIJAY KUMAR.
In
Kasturba Sheshababu

Counsel for
Respondent



ORDER

Counsels for both the parties are present. The matter is
adjourned. Put up on **30.04.2019 at 10.30 A.M.**

MS

-sd-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)